IA Chopper Service to Bombay High

10206. SHRI VASANT SATHE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether attention of the Government has been drawn to the news report appearing in *Indian Express* dated 17th April, 1978 under the caption 'IA Chopper Service to Bombay High';
- (b) if so, what is the reaction of the Government to the various observations made therein; and
- (c) details regarding facts of the matter and progress made in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) (a) to (c). At the instance of Oil and Natural Gas Commission for meeting the transportation needs of their offshore platforms, Indian Airlines are examining the feasibility of operating helicopter services to Bombay High.

Rise in prices of CTC Tea

10207. SHRI D. D. DESAI: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state;

- (a) whether prices of CTC tea have gone up during April, 1978; and
- (b) if so, what steps have been taken to hold the price of tea particularly of these varieties used by the common man?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG): (a) The average price of CTC teas of 1977-78 season at Calcutta Auctions during the month of April 1978 was Rs. 13.66 per kg. This is lower by Rs. 0.20 per kg., as compared to January 1978 and by Rs. 2.24 per kg., as compared to

April 1977, although it is marginally higher compared to March 1978 by 22 ps./kg.

The Average price of CTC teas of the new season at Calcutta Auctions during April 1978, was Rs. 15.47 per kg. as compared to Rs. 19.58 per kg. during April 1977.

(b) The Government have already taken a number of steps to ensure that tea prices for domestic consumption are maintained at reasonable levels. These include developmental assistance for increasing production of tea, levy of Export Duty on bulk tea and abolition of Export Incentives, sale of larger quantities through Public Auctions, and informal regulation of retail prices of Packet Tea. Steps have also been taken to arrange distribution of tea through the outlets of National Consumers Cooperative Federation and National Agricultural Cooperative Marketing Federation of India Ltd.

एम॰ बाई॰ टो॰ सो॰ घो० हारा प्रश्नक की सरीद

10208. श्री रूप लाल सोमानी: क्या बाजिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की क्रुपा करेंगे कि :

- (क) क्या एम॰ माई॰ टी॰ सी॰ मो॰ ने 1977-78 के दौरान राजस्थान से 20 लाख रुपयों के मूल का मध्नक खरीदने का भपना वायदा पूरा कर दिया है;
- (ख) यदि हां, तो उक्त झवधि में कितना झझक खरीदा गया और यदि नहीं, तो उसके क्या कारण हैं; और
- (η) उस दिशा में सरकार क्या प्रयत्क कर रही है ?

बाजिज्य तथा नागरिक पूर्ति धौर सहकारिता मंत्रालय में राज्य मंत्री (श्री धारिक बेग): (क) धौर (ख) 31-3-78 तक 16.70 लाख ६० मूल्य (25.56 मे० टन) की खरीवारियां की गई थीं। प्रप्रेल, 1978 के पहले पख-वाड़े में 4.90 लाख ६० मूल्य (10.38 मे० टन) की धातिरिक्त खरीवारियां धात्मम रूप से तय को गई थीं। प्रतिरिक्त खरीवारियां धात्मम रूप से तय को गई थीं। प्रतिरिक्त खरीवारियों को धात्मिम रूप से तय करने में विजन्म इस कारण से हुधा कि भीलवारा के संमरक केन्द्र विक्री कर भूगतान से उत्पक्ष विवाद को पहले निपटाये

विना सौदों को ग्रन्तिम रूप से तय करने के ग्रनिष्कुक वे ।

(ग) मिटको को राजस्वान प्राप्तक की खरीब का एक स्थिर स्तर बनाये रखने के लिये कहा गया है। फिर भी मिटको राजस्थान प्राप्तक खरीब एक सीमा तक ही कर सकता है क्योंकि वह नियांत गांग से सम्बन्धित है। मिटको ने प्राप्ति, 1977 में स्ती, बैकोस्तोबाकी तबा भारतीय प्रप्रक विजेवकों के भीलवाड़ा के दौरे की क्यास्था की बी ताकि सीधी खरीबदारियों के लिये राजस्थान की जप्यक्तता का प्रांकतन किया जा सके। "निर्वात हेतु तैयार" प्राप्तक क्यांच को उसकी बर्तमान कठिन स्थिति से बाहर निकाला जा सकता है। इस उद्देश्य के लिये यह प्रावस्थक है कि श्रमिकों को प्रावस्थक प्रक्रितन दिया जाये। मिटको पहले ही भीलवाड़ा में प्रप्रक खरीब-सह-प्रक्रिक्षण केन्द्र बला रहा है। राजस्थान में प्राप्तक खरीब-सह-प्रक्रिक्षण केन्द्र बला रहा है। राजस्थान में प्राइवेट प्रप्रक स्थापार तचा उद्योग को इस केन्द्र में उपलब्ध प्रक्रितन सुविधाओं से लाम उठाना चाहिए।

Purchase of Equity Stocks by Public Financial Institutions

10209. SHRI MEETHA LAL PATEL:

> SHRI M. A. HANNAN AL-HAJ:

Will the Minister of FINANCE be pleased to state:

- (a) if it is a fact that various Public Financial Institutions, more particularly, LIC, UTI, GIC, and its subsidiaries etc. make regular purchases of Equity Stocks in various public sector and MRTP Companies through Stock Exchanges in the country;
- (b) what are the details of such purchases made by respective Institutions such as number of shares purchased, the date of purchase and the price in course of one year between 1st April, 1977 and 31st March, 1978;
- (c) calculated at the purchase price what is the expected yield based on average three years price; and
- (d) how does the Government justify blocking of public funds in buying Equity shares in the old companies

when such funds are needed for more socially desirable activities such as housing construction and road development?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) Yes, Sir.

- (b) and (c). The information desired by the Hon'ble Members is voluminous and the efforts involved in its collection would not be commensurate with the results to be achieved. If, however, information is desired regarding investment made by any institution in a particular company, the same could be supplied.
- (d) Institutions make diversified investments and do not block their funds in equity shares.

In terms of guidelines for LIC's investments, 75 per cent of its annual accrual to the Controlled Fund is required to be invested in Govt. Securities, other approved securities and other socially oriented schemes including housing, water supply and electri-The Investment in the private corporate sector including equities is limited to 10 per cent of the annual accrual. Similarly the guidelines for investments of the GIC and its subsidiaries provide for investment of 70 per cent of the annual accrual in Govt. Securities and housing. investment in the private corporate sector including equities is limited to 30 per cent of annual accrual. The main objective of the Unit Trust of India is to maximise the dividend to its unit-holders and for this purpose it invests its funds primarily in shares and debentures of Public Limited Companies.

मोंच का निर्पात

- 10210. डा॰ सक्तीनारायम पांडेव : स्था वार्षिण्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की हुपा करेंगे कि :
- (क) क्या भारत में गोंव का विजित्त स्पों में निर्यात किया जाता है ;